

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 804 of 2019**

**IN THE MATTER OF:**

**Huayong Communications (HK)  
Company Ltd.**

**...Appellant**

**Versus**

**Kavveri Telecom Products Ltd.**

**...Respondent**

**Present**

**For Appellant: Ms. Manisha Chaudhary and Ms. Deepti Bhardwaj,  
Advocates.**

**For Respondent: Mr. Gautham Shivshankar and Mr. Shantanu Singh,  
Advocates.**

**O R D E R**

**04.09.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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